

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 77 OF 2019 IN  
APPEAL NO. 26 OF 2019**

**Dated : 11<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Indian Railways</b>		<b>.... Appellant(s)</b>
	<b>Versus</b>	
<b>Maharashtra State Electricity Distribution Company Limited &amp; Anr.</b>		<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Pulkit Agrawal  
Ms. Anushree Bardhan  
Mr. Shubham Arya

Counsel for the Respondent(s): Mr. G. Saikumar  
Ms. Krishna Dyama  
Ms. Saroj Bala for R-1

Ms. Pratiti Rungta  
Mr. Sumit P. for R-2

Mr. Amit Kapur  
Mr. Malcom Desai for R-3

**ORDER**

List the IA for hearing on **22.07.2019**

**(Ravindra Kumar Verma)  
Technical Member**

mk/pk

**(Justice Manjula Chellur)  
Chairperson**